

ITEM NO.801

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No...../2014 in Civil Appeal No.11192/2014

M/S KROWN AGRO FOODS P.LTD.

Appellant(s)

VERSUS

STATE OF U.P. Respondent(s)
(For modification of Court's order dated 9.12.2014)

Date : 15/12/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Ms. Binu Tamta, Adv. (Mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 18th December, 2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

*Mentioning slip is attached with R/P.

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.12.17
13:45:10 IST
Reason: